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J^{*}Appointment of persons as Chairman of Public Limited Undertakings

*7₅0-B. SHRI T. ANJIAH: Will the Minister of FINANCE be pleased to state:

(a) what is the number of Chairman of Public Limited Undertakings who were removed from their office during the year, 1977-78;

(b) what are the reasons for their removal; and

(c) what are the special qualifications of the newly posted Chairman of these undertakings?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (c) The information £s being collected and will be placed on the Table of the House.

Export of Oil Cakes.

1995- SHRI IBRAHIM KALANIYA: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERA-TION be pleased to state :

- (a) what is the target fixed for export of groundnut oil cakes and other oil cakes for the current year, varietywise;
- (b) what is the quantity actually exported till June, 1978 out of the current year's export target;
- (c) whether Government are aware that no part of the huge profits earned by the exporters of these items reaches the farmers; and
- (d) whether Government propose to take steps to ensure that actual farmers also get the benefit of these exports

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) No target has been fixed for export of oil cakes. How ever, a ceiling of 5-5 lakh tonnes has been 'fixed for export of deoiled groundnut extractions for 1978.

(b) Export of deoiled groundnut extractions cottonseed expelleT cake and extractions is estimated to be as under:—

Item Qty. (Tonnes)

Deoiled groundnut extraction . . 2,16,143

Cottonseed expeller cake . 12,588

Cottonseed expeller extractions 75,686

Final export figures have not yet ocen compiled.

(c) and (d) Oil cakes are exported when the export market provides a higher price than the domestic market. The market price of oilseeds which has direct relevance to the earnings of the farmers depends upon the market prices of oils and oil cakes. It cannot, therefore, be said that farmers do not benefit from export of oil cakes at good prices. Government have also in the current year given a separate quota of de-oiled groundnut extraction to the Co-operative Solvent Extraction Units.

fWithdrawal of Holiday Duty Allowance for the Staff Car Drivers

1996. SHRI SYED AHMAD HASHMI : Will the Minister of FINANCE be pleased to state :

- (a) whether it is a fact that the additional allowance for duty on Sundays/ holidays previously allowed to the staff car drivers under the Government has recently been withdrawn;
- (b) if so, what are the reasons therefor; and
- (c) whether the drivers are also not allowed an off day in lieu of performance of duty by them on holidays; if so, what are the reasons therefor?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (c) No additional allowance as such is admissible to a staff car driver for performing his duties on Sundays and holidays. Office Staff including staff car drivers are entitled to payment of overtime allowance for performing overtime duty. Such payment for overtime duty on Sundays/ holidays to all office staff including staff" car drivers has been stopped as a measure of economy. However, staff car drivers

fPreviously Starred Question 797 transferred from the 24th August, 1978. fPreviously Unstarred Question 15Q0, transferred from the 10th August, if

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like other office staff, are entitled to compensatory off for performing overtime duty on Sundays and holidays. Compensatory off is allowed to be accumulated and can be availed of at a convenient time.

Import of edible oils

1997. SHRI IBRAHIM KALANIYA: SHRI VISHWANATHA MENON:

Will the Minister of COMMERCE. CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the quantity and value of edible oils including soyabean and ipalm oil imported during the period from 1975 to to 1978:

(b)the quantity and value of edible oils proposed to be imported during 1978, 1979 and 1980; and^

(c) the estimated rquirement* of edi ble oilsjn the country during those years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) Import of edible oils by the State Trading Corporation is given below:—

Year			Quantity Value (M.Ts.) (Rs. lakhs)	
1975 .			61,607	3,120.00
1976 .			1,76,343	7721.73
1977 -			5,77,956	30,391.63
1978 (upto 7/7	8)	2,88,560	13,515.78

(b) The quantity'likely to be imported during 1977-78, both by STC and by private trade, is approximately 9- 5 lakh tonnes. Estimates of imports during 1978-79 and 1979-80 are yet to be prepared. The value of the imports will depend on the quantity to be imported and the then prevailing international prices.

(c) The demand for edible oils'during 1977-78 has been estimated at 34 lakh tonnes. The requirements are not likely to be below 35 lakh tonnes, in 1978-79 and 36 lakh tonnes in 1979-80.

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Change in the Infrastructure If or Tourist Traffic

1998. SHRI KHURSHED ALAM KHAN: Will the Minister of TOURISM AND CIVIL AVIATION be oleased to state:

(a) whether Government are aware of the need to bring about changes in the infrastructure to cope with the changing trend and requirements of the tourist traffic noticed lately; and

W (b) if so, what are Government's plans to meet the future requirements of tourists visiting the country?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b) To cater to the changing tends in tourist traffic and provide the necessary infrastructure and amenities for the middle and lower income groups of tourists, both domestic and foreign, the Department of Tourism has constructed Youth Hostels and Tourist Bungalows.

The Five Year Plan 1978-83 also envisages the construction of a chain of Janata Hotels in the country which will provide clean, comfortable and inexpensive accommodation for both domestic to urists as well as international tourists travelling on a budget^

Besides, the Department also proposes during the Five Year Plan 1978-83 to take measures for improvement of Dbaramshalas/Sarais/Musafirkhanas under the programme entitled 'Social Tourism'. For this purpose it is proposed to set up a society named Yatri Awas Vikas Samiti under the Societies Registration Act, i860, which will receive grants and donations from the Central and State Governments, charitable and religious organisations, individuals, etc. The Society in turn will give grants for the improvement/expansion construction of Dharamshalas/Sarais/Musafirkhanas at nationally important pilgrim centres visited by a large number of pilgrims.

The diversification of tourist attractions is being given a further impetus by developing archeaological and other centres of tourist interest located in remote parts of the country, as well as by developing beach and mountain resorts.

Raids at the premises of M/s. Parley Private, Limited

1999. SHRI YOGENDPA MAK-WANA: Will the Minister of FINANCE be pleased to state:

(a) whether it is *a*] fact that raids were conducted by the Enforcement Directorate in the month of November, 1977 in